

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 783 of 2020

IN THE MATTER OF:

Oase Asia Pacific Pte Ltd.

...Appellant.

Versus

Axis Bank Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Ms. Anjali Sharma and Mr. Devrajan Raman,
Advocates.**

**For Respondent: Mr. Aakarshan Sahay and Mr. Nakul Sachdeva,
Advocates for R-1.
Ms. Kriti Kalyani and Mr. Sumesh Dhawan(RP),
Advocates for R-2&R-3.**

ORDER
(Virtual Mode)

29.01.2021 Learned Counsel for Respondent Nos. 2 and 3 states that he has filed 'Written-Submissions'. The same are not on record. Registry to check.

Learned Counsel for Appellant states that she also wants to file brief 'Written-Submissions'. Written-Submissions along with Copies of Documents as directed on 13th January, 2021 may be filed within a week.

List the Appeal 'For Admission (After Notice)' Hearing on **19th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.